(f) if so, the details thereof?

THEMINISTEROFAGRICULTURE(SHRICHATURANANMISHRA):(a)AsLandUseStatistics1992-93(latestavailable),grosscroppedareaunderfoodgrainsandcashcrops(non-foodgrains)was124.71millionhectaresand60.77millionhectares respectively.b

(b) Area under foodgrain and cash crops (non-foodgrains) during 1960, 1970 and 1980 was as follows:—

(In Million I	hects.)
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Year	Foodgrain	Cash
	Crops	Crops.
		(Non-
		Foodgrains)
1960-61	115.56	37.21
1970-71	124.91	40.88
1980-81	127.61	45.02

(c) and (d) There has been marginal change in the land use pattern which indicate a shift in area of about 2 million hectares from foodgrain to non-foodgrain crops in recent years. During the last 15 years i.e. 1979-80 to 1994-95, the area under wheat has increased from 20.17 million hectares to 25.64 million hectares, whereas area under coarse cereals has declined from 41.36 million hectares to 32.5 million hectares.

(e) and (f) The strategy of the government is to diversify the agriculture for balanced and sustained growth along with increasing income and employment in the sector. The government also provides signals to the farmers through price and market supports as well as other incentives to develop the socially desirable cropping pattern to meet the production requirement of various commodities. In addition, the government is implementing various production oriented schemes to raise the yield per hectare of various cereal crops such as Integrated Cereal Development Programme for Rice, Wheat and Coarse Cereals (ICDP-Rice, Wheat and Coarse Cereals) Based cropping system areas.

Irregularities in Fruit and Vegetable Booth at Swasthya Vihar

3970. SHRI NAGENDRA NATH OJHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have recently received detailed report about serious irregularities in Fruits & Vegetables booth at Swasthya Vihar, Delhi; if so, the details thereof;

(b) whether the allottee/concessionaire of the said booth is being protected by the FVP Management; if so, the reasons therefor;

(c) the names of the allottees/ concessionaires since inauguration of the said booth indicating the period served by each of them;

(d) whether the FVP Management has acted indifferently on various complaints received by it; if so, the action Government propose against the Management; and

(c) the steps Government propose to streamline the functioning of the booth?

THE	MINISTER	OF
AGRICULTU	RE	(SHRI
CHATURANA	AN MISHRA):	(a) No,
Sir.		

(b) No. Sir.

(c) Names of concessionaires at Swasthya Vihar booth (No. 743) since the booth was started, are given below:—

Name	Period
Shri Sushil Kumar	21.3.92 to 30.10.92
Shri Roomal Singh	30.10.92 to 31.3.95
Shri Bali Dutt Sharma	31.3.95 to 29.12.95
Shri Harish Kumar Sarin	1.3.96 to 16.7.96
Shri Ashok Kumar	16.7.% to 16.8.96
Shri Manoj Kumar Barua	16.8.% Continuing

(d) No, Sir.

(e) Does not arise.